PROCESSING STATUS OF DRAFT SCHEME as on 26-Feb-21

I. Comments/NOC/Complaints report awaited from stock exchanges

	Applicant Name	Date of receipt of Draft Scheme	Last communication		
SI No			Received by SEBI	Issued by SEBI	Processing status
1	Scheme of Arrangement between Ajmera Realty & Infra India Limited and Radha Raman Dev Ventures Private Limited	27-Apr-20		22-Feb-21	Comments sought from exchange(s)
2	Scheme of Arrangement between Orient Green Power Company Limited and their shareholders	23-Jul-20	21-Sep-20		Complaints report and NOC awaited from exchange
3	Draft scheme of Arrangment between Amrapali Industries Limited and Amrapali Asset Reconstruction Company Private Limited	03-Nov-20		25-Feb-21	Comments sought from exchange(s)
4	Scheme of Compromise and/or Arrangement between Modern Denim Limited and Modern Insulators Limited and their respective shareholders and creditors	12-Nov-20			NOC awaited from exchange
5	Scheme of Amalgamation - Indo Count Industries Limited	20-Nov-20		07-Jan-21	Comments sought from exchange(s)
6	Scheme of Reduction of Share Capital of Imec Services Ltd	27-Nov-20			Complaints report and NOC awaited from exchange
7	Scheme of Reduction of Share Capital of Max India Ltd	07-Dec-20	04-Jan-21		Complaints report and NOC awaited from exchange
8	Draft Scheme of Amalgamation - CreditAccess Grameen Limited	12-Dec-20	29-Jan-21		Comments sought from exchange(s). Complaints report and NOC awaited

CI.		Date of	Last communication		Drocosina	
SI No	Applicant Name	receipt of Draft Scheme	Received by SEBI	Issued by SEBI	Processing status	
					from exchange	
9	Scheme of amalgamation between Triputi Infrastructure Private Limited and Milkfood Limited	04-Jan-21	02-Feb-21	11-Feb-21	Complaints report and other clarifications awaited from exchange	
10	Scheme of Amalgamation amongst Srikalahasthi Pipes Limited and Electrosteel Castings Limited and their respective Shareholders and creditors	07-Jan-21	17-Feb-21		Comments and NOC received from Exchnages.	
11	Grandeur Products Limited and Tierra Agrotech Pvt. Ltd.	19-Jan-21	04-Feb-21		Complaints report awaited from exchange	
12	Composite scheme of arrangement between SPV Global Trading Limited and RML Metal Insutries Limited and Rashtriya Metal Industries Limited and their resepctive shareholders and Creditors	20-Jan-21	12-Feb-21		NOC awaited from exchange	
13	Hindustan Bio-Sciences Limited	27-Jan-21	27-Jan-21		NOC awaited from exchange	
14	Danlaw Technologies India Limited & Danlaw Electronics Assembly Limited	04-Feb-21	04-Feb-21		NOC awaited from exchange	
15	Scheme of Arrangement amongst Jindal Stainless Ltd and Jindal Stainless Ltd and JSL Lifestyl Ltd and JSL Media Ltd and Jindal Stainless Corporate Management Services Pvt Ltd	09-Feb-21		19-Feb-21	NOC awaited from exchange	
16	NOC and Scheme documents for Draft Scheme of Amalgamation of Khatu Investment & Trading Company Limited and New Look Investment (Bengal) Limited	10-Feb-21	10-Feb-21		Complaints report awaited from exchange	

		Date of	Last communication			
SI No	Applicant Name	receipt of Draft Scheme	Received by SEBI	Issued by SEBI	Processing status	
	with Tower Investment & Trading Company Limited					
17	Scheme of Arrangement between Kalpana Industries (India)Ltd and Ddev Plastiks Industries Ltd	12-Feb-21		26-Feb-21	NOC awaited from exchanges	
18	Scheme of Amalgamation of Fund-Flow Invstment & Trading Company Limited and Jyotsana Investment Company Limited and Kallol Investment Limited and Subarna Plantation & Trading Company Limited	16-Feb-21	18-Feb-21		Comments sought from exchange(s)	
19	ESAAR (India) Ltd	16-Feb-21	22-Feb-21		NOC awaited from exchanges	
20	Subarna Plantation & Trading Company Limited	16-Feb-21	22-Feb-21		NOC awaited from exchanges	
21	Scheme of arrangement between Passionate Investment Management Pvt Ltd , MOPE Investmnt Pvt Ltd, Motilal Oswal Real Estate Investment	24-Feb-21	25-Feb-21		NOC awaited from exchanges	

II. Under process at SEBI

	Applicant Name	Date of reciept of Draft Scheme	Last communication		
SI No			Received by SEBI	Issued by SEBI	Processing status
1	Draft Composite Scheme of Amalgamation amongst Gateway Distriparks Limited and Gateway East India Private Limited and Gateway Rail Freight Limited and Their Respective Shareholders	29-Oct-20	26-Feb-21		Under process

Last date of communication – As per SEBI Circular No. CFD/DIL3/CIR/2017/21 dated March 10, 2017, SEBI endeavors to provide its comments on the Draft Scheme to the stock exchanges within 30 days from the later of the following:

- (a) date of receipt of satisfactory reply on clarifications, if any sought from the listed entity by SEBI; or
- (b) date of receipt of opinion from Independent Chartered Accountant, if sought by SEBI; or
- (c) date of receipt of Observation Letter' or 'No-Objection' letter from the stock exchanges.
- (d) date of receipt of copy of in-principle approval for listing of equity shares of the company seeking exemption from Rule 19(2)(b) of Securities Contracts (Regulation) Rules, 1957 on designated stock exchange, in case the listed entity is listed solely on regional stock exchange.

In case the draft scheme of amalgamation has remained unattended or there is an inordinate delay, the company should not hesitate to write to the Chief General Manager, Shri Jeevan Sonparote (jeevans@sebi.gov.in) or Executive Director, Shri Amarjeet Singh (amarjeets@sebi.gov.in).